

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ONTRACK SYSTEMS LIMITED

(Regd. Office: New No. 48, Old No. 30, 2nd Floor, Dr. Madhavan Nair Road, Mahalingapuram, Chennai- 600 034)

The details subsequent to the completion of the offer made vide Public Announcement dated July 23, 2010 ("PA"), Corrigendum to PA dated September 15, 2010 and Letter of Offer dated September 16, 2010 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of M/s. R.P. Infosystems Private Limited & Shri B. Hari, (herein after collectively referred to as "Acquirers") to acquire 38,68,401 fully paid-up Equity Shares of Rs. 10/- each, representing 20.00% of the fully paid-up equity and voting share capital at a price of Rs.17/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : Ontrack Systems Limited
2. Name and Address of the Acquirer(s) including PACs : **M/s. R.P. Infosystems Private Limited ("RPIPL")**
having its registered office at 20/1C, Lalbazar Street,
Kolkata – 700 001 &
Shri B. Hari,
residing at 9, Prince Gulam Md. Shah Road, Golf Towers,
Flat No. 4B, Kolkata – 700 045
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Cameo Corporate Services Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Friday, 24.09.2010**
 - b) Date of Closing of the Offer : **Wednesday, 13.10.2010**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 17/- per share		Rs. 17/- per share	
2.	Share holding of acquirers (No. & %) before preferential allotment / P.A.*	19,59,395 (21.43%)		19,59,395 (21.43%)	
3.	Shares acquired by way of Preferential Allotment (No. & %)^	1,02,00,000 (52.73%)		1,02,00,000 (52.73%)	
4.	Shares acquired in the Open Offer (No. & %)^	38,68,401 (20.00%)		7,500 (0.04%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 6,57,62,817/-		Rs. 1,27,500/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)^	1,60,27,796 (82.87%)		1,21,66,895 (62.90%)	
8.	Pre and Post Offer shareholding of public (No. & %)^	Pre Offer	Post Offer	Pre Offer	Post Offer
		71,82,610 (37.13%)	35,14,209 (18.17%)	71,82,610 (37.13%)	71,75,110 (37.10%)

7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

Note: * Based on pre-preferential capital of the Company i.e., 91,42,005 equity shares

^ Based on post-preferential capital of the Company i.e., 1,93,42,005 equity shares

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : **Manager to the Offer**

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Anup Kumar Sharma)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No. 2C, Kolkata – 700 013

Tel :- (033) 2225 3940 / 41, Fax :- (033) 2225 3941

Email : mail@vccorporate.com

On behalf of Acquirers: M/s. R.P. Infosystems Private Limited ("RPIPL") & Shri B. Hari

Place: Kolkata

Date: 26.10.2010